

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
A.B.A. No.2996 of 2020**

CORAM : HON'BLE MR. JUSTICE RAJESH SHANKAR

For the Petitioner : Mr. Shailendra Jit, Advocate
For the State : Mr. Praveer Chatterjee, APP

Order No.02

Date: 09.09.2020

This case is taken up through video conferencing.

Call for the case diary from the concerned court below.

Put up this case under appropriate heading after four weeks.

(Rajesh Shankar, J.)

Sanjay/